

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 2825/2011

SOMAN

APPELLANT(S)

VERSUS

INLAND WATERWAYS AUTHORITY OF INDIA &amp; ANR.

RESPONDENT(S)

WITH

C.A. No. 2826/2011 (XI-A)C.A. No. 2827/2011 (XI-A)SLP(C) No. 387/2013 (XI-A)

(IA No. 1/2012 - CONDONATION OF DELAY IN FILING)

Date : 23-11-2021 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI  
HON'BLE MR. JUSTICE ABHAY S. OKAFor Appellant(s) Mr. P. V. Dinesh, AOR  
Mr. Ashwini Kumar Singh, Adv.  
Mr. Bineesh K., Adv.Mr. Gaurav Agrawal, Adv.  
Mr. Alim Anwar, Adv.  
Mr. Nishe Rajen Shonker, AORFor Respondent(s) Mr. Naveen Chawla, Adv.  
Ms. Surabhi Rana, Adv.  
Mr. T. Mahipal, AOR

Mr. M. T. George, AOR

Mr. C. K. Sasi, AOR  
Ms. Meena K.P., Adv.UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(POOJA SHARMA)  
COURT MASTER (SH)(BEENA JOLLY)  
COURT MASTER (NSH)